

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 4521/2018

New Delhi, this the 10th day of December, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

MES-486825 Shri Anand Kumar Tiwari
T-20, TEMPLE LANE, RAMGARH CANTT.
PIN: 829122, GROUP 'A'
AGE: 41 Years, Executive Engineer

...Applicant

(By Advocate : Mr. J.R. Rana)

Versus

1. Union of India through
The Secretary
Ministry of Defence
South Block, New Delhi-110011.

2. DG (Pers)
HQ, Military Engineer Services
Kashmir House, Rajaji Marg,
New Delhi-110011.

...Respondents

(By Advocate : Mr. Hanu Bhaskar, Mr. Manish Kumar)

O R D E R (O R A L)

Justice L. Narasimha Reddy, Chairman:-

The applicant is a Garrison Engineer, working at the unit at Ramgarh. He was transferred through an order dated 06.11.2018. Challenging the same, he filed OA 4279/2018 and it was disposed on 26.11.2018 directing that the

applicant shall not be compelled to report to other station till 28.02.2019. Acting on the same, the respondents passed an order dated 04.12.2018 directing that the applicant shall be on the strength of the Garrison Engineer, Ramgarh but he shall handover the charge to the identified person and can report to the duty at the transferred place by 28.02.2019. The same is challenged in the OA.

2. We heard Mr. J.R. Rana, learned counsel for the applicant, and Mr. Hanu Bhaskar with Mr. Manish Kumar, learned counsel for the respondents.

3. In the order dated 26.11.2018 passed by us in OA 4279/2018, nowhere it has been stated that the applicant is entitled to work at the present station till 28.02.2019. The purport of the impugned order is that though the applicant would be borne on the rolls of Garrison Engineer, Ramgarh, he would not be entitled to discharge any duties at that place. That should not be a matter of concern to the applicant at all.

4. We do not find any basis to interfere with the impugned order. Accordingly, the OA is dismissed. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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